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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/32/2016
NAME OF THE PETITIONER(S) : K.R.Reshma Sawni
NAME OF THE RESPONDENT(S) : Varnam Printing Inks P Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Mr. Hanishanker Mari
Anant Marathia

Counsel for
Petitioner

Anant

2. Mr. D.S. Karthikeyan

Counsel for R 6

D.S.

3. B. Ullasa Velan

Counsel for R₁, R₂, R₃

B.V.

4. P. Giridharan
Dominic S. David

Undertake to file
Vakalat for R4

D.S.

ORDER

Shri Anant Merathia, representing counsel for petitioner present. Shri B Ullasavelan, counsel for R1, R2 & R3 present. Counsel for R4 present and filed vakalat. Counsel for R6 present and undertakes to file vakalat. Service of notice on R5 has been effected and filed proof of service with an affidavit. The service of notice on R5 is held sufficient and hence R5 is proceeded ex parte. Counsel for petitioner is directed to serve copy of the petition to the counsel for R4 and R6. In turn they are directed to file counter in advance by the next date of hearing, in case the documents are received from the petitioner. Put up on 24.11.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)